



High Court of Tripura
Agartala

Order No. 38

Dated, Agartala, the 17th June, 2013

Hon'ble the Chief Justice has been pleased to order that henceforth all the letters and correspondence from the District Courts to the Registry of the High Court of Tripura in the matter of furnishing the periodic 'Statements' from time to time shall be mailed to the following account—

stt.subjud.thc@gmail.com

Simultaneously other means of correspondence/communication (like Fax/Speed Post/Courier/Special Messenger) so far adopted in forwarding hard copies of Statements shall also continue until further order.

This arrangement is made to facilitate timely furnishing of all Statements from the District Courts.

By Order,

Sd/-

(S. Dassgupta)
Registrar (Judicial)

No. F. 40 (22)-HCT/BENCH/SUB.JUD/2013 / 8748-68

June 17, 2013

Copy to:

01. The District & Sessions Judge, West Tripura, Agartala/South Tripura, Udaipur/North Tripura, Kailashahar for information and compliance;
02. The Judge, Family Court, Agartala, West Tripura/Udaipur, South Tripura/Kailashahar, North Tripura for information and compliance;
03. The Joint Registrar, High Court of Tripura, Agartala;
04. The Deputy Registrar (s), High Court of Tripura, Agartala;
05. The Asst. Registrar (Bench), High Court of Tripura, Agartala;
06. The Assistant Registrar-cum-Private Secretary to the Hon'ble the Chief Justice, High Court of Tripura, Agartala;
07. The Librarian-cum-RO., High Court of Tripura, Agartala;
08. The Private Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala;
09. The Private Secretary to the Registrar General, High Court of Tripura, Agartala;
10. The Superintendent, Establishment Section, High Court of Tripura, Agartala;
11. The Dealing Assistant (s), Statement Section, High Court of Tripura, Agartala;
12. ✓ The Programmer, Computer Section, High Court of Tripura, Agartala. He is directed to upload this order in the website of the High Court of Tripura; and
13. Order File.

(S. Dassgupta)
(S. Dassgupta)
Registrar (Judicial)